

(b) Out of 6985 families of Koraput and Kalahandi districts affected due to these project, 3781 families have been rehabilitate upto March, 1990.

(c) Yes, Sir, a rehabilitation policy has been formulated by the State Government.

(d) The families which opted for land based rehabilitation have been rehabilitated accordingly; those who opted for self rehabilitation have been paid cash compensation according to the policy.

Irrigation Projects in Andhra Pradesh

8912. SHRI P. NARSA REDDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any provision has been made for irrigation projects in Andhra Pradesh to help small agriculturists and farmers;

(b) if so, the details thereof; and

(c) the areas in Andhra Pradesh which are likely to be benefited therefrom?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). Irrigation and multipurpose projects provide irrigation facilities in the command areas and benefits accruing therefrom are available to big and small farmers in that area. The irrigation facilities created in Andhra Pradesh by March, 1990 are anticipated to be 6273. 04 thousand hectares.

Recognition to Degrees Awarded by UCMS

8913. SHRI K.S. RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to

recognise the degrees awarded by the Delhi University to the students of the University Collages of Medical Sciences;

(b) if so, the details thereof;

(c) whether the degrees awarded to the students of the aforesaid college and the house jobs with Guru Tegh Bahadur hospital have now been recognised by the Medical Council of India or the Ministry;

(d) if so, since when;

(e) whether any restriction or limitations have been placed by the Medical Council/ Ministry in this regard; and

(f) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d). The MBBS and the other post graduate medical degree awarded by the Delhi University to the students of University College of Medical Sciences as appearing in the First Schedule to the Indian Medical Council, Act, 1956 are recognised medical qualifications for the purposes of the said Act. The House Job of Guru Tegh Bahadur Hospital which is an attached teaching Hospital of the University College of Medical Sciences is also recognised.

(e) and (f). Question does not arise.

Housing Schemes for Weaker Sections

8914. SHRI PARASRAMBHARDWAJ: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the financial assistance received from foreign countries for housing schemes for weaker sections during the last three years; and